

MR & M/s H

16/4/90

(3)

Mr VR Ramachandran Nair for the applicant  
Mr. Sunil Dadekar for respondents

Respondents want some more time  
to file a statement in this case which is  
granted.

Leave the case for hearing on 22/5/90.

The interim order already issued  
will continue till then.

SK

R H

16/4/90

SPM & ND

22.5.90

V. R. Ramachandran Nair for the applicant

Mr. Paul for the respondents (proxy)

The learned counsel for the applicant states  
that the applicant has been allotted Railway accommoda-  
tion and as such he does not want to press this  
application any further. Accordingly the O.A. is  
closed as not pressed.

22.5.90

Closed  
20/5/90  
22/5/90